

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

111
CP(CAA) No.377/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th November 2017, 10.30 A.M

Name of the Company	Sai Sponge (India) Pvt Ltd & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MANOJ KR. BANTHIA, Pcs
2. PRITHA BOSE, Pcs
3. R.S. PRADHAN, JD (ER), MCA, REGIONAL DIRECTOR,

{ Petitioners.

P. Bsn
20/11/17

Shree
20/11/17

ORDER

Ld. Counsel for the petitioners and Mr. K.S. Pradhan, Joint Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Petitioner has not filed the List of Dates and Synopsis. Petitioner is directed to file List of Dates and Synopsis within 3 days from today.

List on 24/11/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P. Singh)
Member (J)